



**IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH, RAJKOT**

**BEFORE DR. ARJUN LAL SAINI, AM
&**

DINESH MOHAN SINHA, JM

आयकर अपील सं./ITA No.746/RJT/2024

(निर्धारण वर्ष / Assessment Year: (2010-11)

(Hybrid Hearing)

Ankitkumar Nanjibhai Mansuria Block No. 14, Mahavir Park, Dhank Marg, Upleta – 360490 [PAN: AJLPM1946K]	Vs.	The ITO, Ward-1(2)(5), Aayakar Bhavan, Race Course Ring Road, Rajkot - 360001
(Appellant)		(Respondent)

निर्धारितकीओर से /Assessee by	Shri Mehul Ranpura, Ld. AR.
राजस्वकीओर से /Revenue by	Shri Abhimanyu Singh Yadav, Ld. Sr. DR

सुनवाई की तारीख/ Date of hearing:	25.02.2025
उद्घोषणा की तारीख/Pronouncement on:	26.02.2025

आदेश / O R D E R

PER DINESH MOHAN SINHA, JM:

Captioned appeal filed by the assessee, is directed against the order passed by the Commissioner of Income Tax (Appeals), Rajkot under Section 143(3) r.w.s. 147 of the Income Tax Act, 1961, was rejected.

2. At the outset itself, Shri Mehul Ranpura, Learned Counsel for the assessee, submitted before the Bench that assessee has applied for settlement of dispute under the scheme of the “**Direct Tax Vivad Se Vishwas Scheme, 2025**”. That the



assessee prayed for withdrawal of the appeal to which, the learned Departmental Representative (DR) did not raise any objection.

3. That the assessee has received an order in Form No. 4 (Dispute Settled) issued by Revenue Department copy of order (Form No. 4) is placed on record.

4. We have heard both the parties and gone through request of the assessee for withdraw the appeal. We permit the assessee for withdraw the appeal.

5. In the result, the appeal of the assessee **(in ITA No. 746/Rjt/2024 for AY.2010-11)** is dismissed as withdrawn.

Order is pronounced in the open court on 26/02/2025.

Sd/-
(Dr. A. L. SAINI)
ACCOUNTANT MEMBER

Rajkot

Date: 26/02/2025

Copy of the Order forwarded to

1. The Assessee
2. The Respondent
3. The CIT(A)
4. Pr. CIT
5. DR/AR, ITAT, Rajkot
6. Guard File

Sd/-
(DINESH MOHAN SINHA)
JUDICIAL MEMBER

By Order

Assistant Registrar/Sr. PS/PS
ITAT, Rajkot